

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-1718/ND/2019

In the matter of :
MR Industries Services
Vs.
HI Rise Infratech (P) Ltd

.. PETITIONER

..RESPONDENT

SECTION
Under Section 9 of IBC, 2016

Order delivered on 25.7.2019

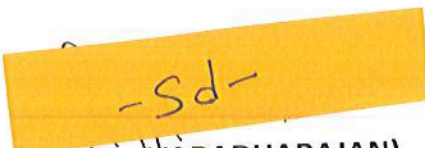
Coram :
Sh. R. Varadharajan,
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor :
For the Respondent/Corporate Debtor :

ORDER

None appears for the petitioner.

Post the matter for the appearance of the petitioner on 27.8.2019.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit